

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
(IB)-694(PB)/2018

IN THE MATTER OF:

L & T Finance Ltd.

.... APPLICANT / PETITIONER

Vs

Zillion Infraprojects Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

ORDER

Renotified to 10.12.2020.

sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)